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No. K-13013/03/2019-US.I Government of India Ministry of Law & Justice Department of Justice (Appointments Division)

> Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011.

Dated: 06<sup>th</sup> December, 2021.

## **NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint 1) Dr. Kumbhajadala Manmadha Rao and (2) Kumari Boddupalli Sri Bhanumathi, to be Judges of the Andhra Pradesh High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Dated 06.12.2021

## Copy to:-

- 1) Dr. Kumbhajadala Manmadha Rao, Advocate and 2) Kumari 1 Boddupalli Sri Bhanumathi, Judicial Officer, C/o the Registrar General, Andhra Pradesh High Court, Amaravati.
- The Secretary to Governor, Andhra Pradesh, Vijayawada. 2
- The Secretary to Chief Minister, Andhra Pradesh, Amaravati.
- The Secretary to the Chief Justice, Andhra Pradesh High Court, 4 Amaravati.
- The Chief Secretary, Government of Andhra Pradesh, Amaravati. 5
- The Registrar General, Andhra Pradesh High Court, Amaravati.
- 7 The Accountant General, Andhra Pradesh, Amaravati.
- The President's Secretariat, (CA.II Section), New Delhi. 8
- PS to Principal Secretary to the Prime Minister, New Delhi.
- Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon 10 Marg, New Delhi.
- PS to ML&J/ PPS to Secretary (Justice). 11
- Technical Director, NIC, Department of Justice, with a request to 12 upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal)

(Arun Kumar Aggarwal) Section Officer (Appointments)

Tele: 2338 3037.